A. C. GEORGE) : (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) Brook Bond accounts for about 70% of packaged tea trade in the country. The Tea Trading Corporation of India Ltd. has been registered as a Public Sector Company on 21st December, 1971 at Calcutta. This Corporation will undertake commercial operations to market tea mainly in packs in India and abroad and will engage in the trading and marketing of tea. The Corporation will establish its blending and packaging units in India and abroad. In course of time, the Corporation is expected to play a greater role in the package tea trade in India and abroad.

बरौनी उर्वरक परियोजना का निर्माण कार्य

*445. **डा० भाई महावीर** : क्या **पेट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बरौनी उर्वरक परियोजना के निर्माण कार्य में लगे हुए बाहरी ठेकेदार एकाएक अपना काम बंद करके भाग गये हैं ; यदि हां, तो इसके क्या कारण हैं ;

(ख) क्या इन ठेकेदारों ने परियोजना अधिकारियों के नाम कोई पत्र लिखा है और यदि हां, तो उसका ब्यौरा क्या है ;

(ग) क्या यह सच है कि वहां उनके जान माल को खतरा हो गया था ; और

(घ) वहां निर्माण कार्य को जो धक्का लगा है उसे सरकार कैसे और कब तक पूरा करने का विचार रखती है ?

†[CONSTRUCTION WORK AT BARAUNI FERTILISER PROJECT

*445. DR. BHAI MAHAVIR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the outstation contractors engaged in construction work at Barauni Fertiliser Project have suddenly stopped their work and fled away ; if so, the reasons therefor ;

(b) whether the contractors have addressed any letter to the project authorities, if so, the details thereof ;

(c) whether it is a fact that their life and property was in danger ; and

(d) how and by what time Government propose to make good the set-back suffered by the construction work there ?]

विधि और न्याय तथा पेट्रोलियम और रसायन मंत्री (श्री एच० आर० गोखले) : (क) से (ग). बरौनी उर्वरक प्रायोजना में दो बाहरी ठेकेदारों ने श्रमिकों की अनुशासनहीनता के कारण काम बन्द कर दिया था। इस बात की ओर ध्यान दिलाते हुए उन्होंने महाप्रबन्धक को भी लिखा था और यह शिकायत की थी कि श्रमिकों द्वारा धीरे धीरे काम करने की युक्ति अपनाने, नारे लगाने तथा अपने पर्यवेक्षी स्टाफ को डराने, धमकियां देने तथा प्रहार करने के परिणामस्वरूप उनके लिए सामान्य कार्य करना संभव नहीं हो सकेगा। ठेकेदारों ने अब काम शुरू कर दिया है।

(घ) निगम निर्माण कार्यक्रम को संक्षिप्त करने के लिए प्रत्येक प्रयत्न कर रहा है।

†[THE MINISTER OF LAW, AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (c) Two out-station contractors had stopped work as a result of labour indiscipline at the Barauni Fertilizer Project. They had also written to the General Manager drawing attention to this aspect and complaining that it would not be possible for them to carry on the normal work as a result of go slow tactics, slogan shouting, intimidation, threat and even violence to their supervisory staff by the workers. The contractors have since resumed their work.

(d) The Corporation is making every effort to compress the erection schedule.]

†[ ] English translation.